

Company: Sol Infotech Pvt. Ltd.

Website: www.courtkutchehry.com

Himachal Pradesh General Sales Tax (Amendment) Rules, 1981

[05 January 1983]

CONTENTS

- 1. Short Title
- 2. Substitution Of Rule 8

Himachal Pradesh General Sales Tax (Amendment) Rules, 1981

[05 January 1983]

1. Short Title :-

These rules may be called the Himachal Pradesh General Sales Tax (Amendment) Rules, 1981.

2. Substitution Of Rule 8:-

The existing rule 8 of the Himachal Pradesh General Sales Tax Rules, 1971, shall be substituted by the following rule 8, namely:"8. Any registered dealer may obtain from the appropriate assessing authority, on deposit of a fee of one rupee in the appropriate Government treasury or with the appropriate assessing authority, a duplicate copy of any registration certificate issued to him which may have been lost, destroyed or defaced."